

**Shri Yallamanda Reddy:** Sir, I would draw your attention to the continuous promise made by the Leader of the House.

**Mr. Speaker:** I have noted it; I have appreciated that and I have asked them. What does he want of me now?

**Shri Yallamanda Reddy:** Please allot 15 minutes in the evening. 30 lives have been lost. There is shooting . . . (Interruption).

**डा० राम मनोहर लोहिया (फर्रुखाबाद):** अध्यक्ष महोदय, आन्ध्र के प्रति जो यह प्रत्याय हो रहा है वह एक व्यापक प्रत्याय का ग्रंथ है। अपने देश में छः राज्य ऐसे हैं जो कि वर्तमान सरकार को बहुसंख्या में वोट दिया करते हैं, और उन के प्रति यह सरकार उदासीन रहती है, क्योंकि उनसे उसको डर नहीं रहता है। इसलिये यह प्रश्न केवल आन्ध्र का ही न समझ कर के इन छः राज्यों, यानी देश के आधे हिस्सों, का प्रश्न समझ कर, जहाँ पर गरीबी और बेपत्ती इतनी ज्यादा व्याप्त है, इस प्रश्न का लेना चाहिये।

मैं आप की खिदमत में केवल इतना ही प्रार्थना करूँ कि आंध्र, उत्तर प्रदेश, बिहार, उड़ीसा, मध्य प्रदेश और राजस्थान इस वरिष्ठ देश के महादरिद्र हिस्से हैं . . .

**अध्यक्ष महोदय :** प्रश्न माननीय सदस्य बैठ जायें।

**डा० राम मनोहर लोहिया :** आंध्र के प्रति यह सरकार जान बूझ कर प्रत्याय करती जा रही है, उसको तंग कर रही है।

**Shrimati Vimla Devi:** We want a discussion to be brought up today.

**Mr. Speaker:** The hon. Member does not listen.

**Shrimati Vimla Devi:** Why should you be angry?

**Mr. Speaker:** That was never imputed to me earlier that I was angry with a lady.

**Shrimati Vimla Devi:** I am the only lady with whom you are angry.

**Mr. Speaker:** She should not think that. Rather, I have the complaint that she gets angry with me.

**Shrimati Vimla Devi:** I am not angry. Let him say that it will be discussed today. We have waited too long.

12.30 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955.

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde):** I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (1) G.S.R. 1761 published in Gazette of India dated the 18th November, 1966.
- (2) The West Bengal Husking Machines (Control) of Operation Order, 1966, published in Notification No. G.S.R. 1762 in Gazette of India dated the 18th November, 1966.
- (3) The Maize Zone (Movement Control) Order, 1966, published in Notification No. G.S.R. 1763 in Gazette of India dated the 19th November, 1966.
- (4) The Imported Foodgrains (Prohibition of Unauthorised Sale) Amendment Order, 1966, published in Notification No. G.S.R. 1806 in Gazette of India dated the 26th November, 1966.

[Placed in Library. See No. LT-7431/66].